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HIGH COURT OF DELHI AT NEW DELHI

No. 141 /Rules/DHC

Dated: 02/06/2025

PRACTICE DIRECTION

Hon'ble the Chief Justice, on the recommendations of 'Rules Committee under section 123 of the CPC which also look into Delhi High Court (Original Side) Rules, 2018 and Ancillary Matters' has been pleased to issue following Practice Direction for information and compliance by all concerned:-

"Whenever records in the custody of superior Court are required by the District Courts, the presiding officer of the concerned court shall send a letter of request to the Head of Office of the Superior Court requesting for production of the records instead of sending summons."

The format of 'letter of request' is attached herewith.

This Practice Direction shall come into force with immediate effect.

By Order

Arjun Bhardwaj
(ARUN BHARDWAJ)
REGISTRAR GENERAL

Let. OTC (Jual)
Pr. DJ (W)
04/06/25

MOST IMMEDIATELY / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 17954-18040 /Rules/Gaz./PDJ West/2025 Dated, Delhi the 13/6/25

Copy forwarded for information and necessary compliance, to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The O/o CJM, West District, Tis Hazari Courts, Delhi.
4. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Reader/Ahlmad to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS

Endst. No. 513-543/Rules/DHC/2025

Dated: 02/06/2025

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi - 110002.
16. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049.
17. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
18. The Secretary, Supreme Court Legal Services Committee.
19. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
20. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex/Rouse Avenue Court Complex
21. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue Courts Complex, New Delhi with the request to forward a copy of the Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
22. The Secretary, Delhi High Court Legal Services Committee.
23. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions on the website of Delhi District Court.
24. Registrar-cum-Secretary to Hon'ble the Chief Justice.
25. All Registrars/OSDs/Joint Registrars (Judl) with the request to bring the content of circular to the notice of the staff working under them.
26. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
27. Joint Director (IT) with the request to upload the Practice Directions on the Intranet of this Court.
28. Librarian, Delhi High Court.
29. Private Secretaries/Court Masters to Hon'ble Judges for kind perusal of Their Lordships.
30. Librarian, Judges Library, Tis Hazari Courts/ Patiala House Courts/ Karkardooma Courts/ Rohini Courts/ Dwarka Courts/ Saket Court Complex/Rouse Avenue Court Complex
31. Guard File.

Meenakshi
(MEENAKSHI PANT)
DEPUTY REGISTRAR (RULES)